

(c) 6. Cases against 95 persons are pending in court.

Visit of Commissioner for S.C. and S.T. to U.P.

1912. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) how many times the Commissioner for Scheduled Castes and Scheduled Tribes visited Uttar Pradesh during 1959 so far; and

(b) the places visited by him in the State?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Twice.

(b) Allahabad, Lucknow and Moradabad.

General Education Schemes of Delhi

1913. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state the amount of grants allotted by the Centre to the Delhi State during 1959-60 for different projects under general educational schemes only?

The Minister of Education (Dr. K. L. Shrimall): The funds required by the Delhi Administration for the implementation of various educational schemes are provided in the Administration's budget itself and no separate grants as such are given by the Centre to the Administration. A provision of Rs. 113 lakhs was made for the various educational schemes of the Delhi Administration under the Second Five Year Plan in the current year's budget estimates.

Unauthorised Entry into India

1914. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of persons arrested in Punjab and West Rajasthan for crossing the West Pakistan border into Pakistan and coming back to India without passport during 1959-60 so far?

The Minister of Home Affairs (Shri G. B. Pant): The information is being collected and will be laid on the Table of the House as soon as it is available.

Cases under Untouchability (Offences) Act in Delhi

1915. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of persons who had been prosecuted in Delhi during 1959 so far under the Untouchability (Offences) Act, 1955 and have been acquitted?

The Minister of Home Affairs (Shri G. B. Pant): Four persons were prosecuted and all were acquitted.

Scheduled Castes and Scheduled Tribes in Punjab

1916. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the amount sanctioned so far under the Second Five Year Plan for the welfare of Scheduled Castes and Scheduled Tribes in Punjab; and

(b) the amount spent so far out of these allocations?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is given below:—

	Scheduled Tribes	Scheduled Castes	Total
	(Rs. in lakhs)		
Amount Sanctioned.	61.19	127.72	188.91@
Amount spent upto 30-9-59	28.31	101.72*	130.03

*Includes some additional expenditure which was incurred by the State Government out of their own funds.

@Includes provision for the year 1959-60.